

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No.HC.VII-131/2006/11340/A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 28<sup>th</sup> November, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/24/6692 dated 25.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.11.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-131/2006/11341/A, dated , 28-11-24**  
Copy to:

*✓* The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*[Signature]*